a nominal salary of Re 1 per month The office will not draw any allowances, she will be entitled only to reimbursement of the cost of travelling (when she does tra el with her hisband) on duty for tourism promotion, subject to a ceiling of \$ 2.000 per annum. No separate staff has been sanctioned for the office

- (c) 718 tourists from Brazıl V.sited India during 1972, resulting in estimated toreign exchange earning of Rs 107 lakhs
- (d) About 3,600 tourists from Central and South America visited India in 1972 The opening of a tourism promotion office in Brazil is an experimental measure, to ap the potential market for tourists in that country (whose economy is growing very rap dly) as well as in neighbouring The question of setting up a countries regular tour sm promotion office in Brazil will be considered after as essing the results of the present special arrangement which is extremely economical -for about a year. It is not possible to forecast the likely growth of tourism from the area next year

Rules for posting of Officers in Tourists Offices Abroad

1232 SHRI D Y PAWAR SHRI SHYAM LAL YADAV

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

- (a) whether it is a fact that no jules have so far been framed and no tenure fixed for foreign postings of the officers of the Department of Tourism although India Tourist Offices have been functioning abroad for many years
- (b) if so what steps are being taken in the matter, and
- (c) what rules are being applied at present for the selection of these officers for foreign postings?

THE MINISTER OF TOURISM AND (DR KARAN AVIATION SINGH) (a) to (c) The selection of officers

for foreign postings is made on the basis of their experience and suitability tenure of foreign postings is determined factors related to administrative efficiency, availability of suitable officers and the promotional needs of the region cor cerned

Central Tourist Directors

1233 SHRI D Y PAWAR SHRI SHYAM LAL YADAV

Will the Mirister of TOURISM AND CIVIL AVIATION be pleased to state

- (a) the total number of Central Tourist Directors with foreign wives and the number of such of cers who are at present posted in foreign countries,
- (b) whence I is also a fact that the Certral Lurist Directors with wives are given continuous tenures in foreign countrie and minimum tenures in India, and
- (c) if the answer to part (b) above be in the affirmative, the number of years so far spent by these Directors on foreign postings and in India?
- THE MINISTER OF TOURISM AND (DR CIVIE AVIATION KARAN (a) There are three Directors SINGH) of the Department of Tourism who have foreign wives At present they are all posted abroad
- (b) and (c) The posting of officers of the Department in foreign countries depends on their availability and general suitability for these assignments The record of postings of the three officers concerned is as below

The name of the Officer	Posting in India	Posting abroad
Shri R Rawat	April, 1959 to January, 1962	February, 1962 to August, 1967 in Paris
	September, 1967 to August, 1968	September 1968 todate in Geneya

Francisco.

120

The name O.fic		Posting in India	Posting abroad
Shrı J M	Malık	June, 1968 to April, 1969	November, 1961 to February, 1966 in Frankfuit April, 1969 todate in Geneva
Shrı H S	Gupte	January, 1969 to January, 1973	January, 1973 toda in San

सोवियत संघ को भूंगफली का निर्यात

1234 श्री वीरेन्द्र कमार सखलेचा: क्या वाणिज्य मत्री यह बताने की तृपा करेगे कि

- (क) क्या गृह सच है वि 1973 के वर्ष के दौरान सोवियत सघ को 20 हजार टन म्गफली का निर्यात किया गया,
- (ख) यदि हा, तो इस प्रकार का सौदा किए जाने तथा मुगफली का नियति किये जाने के क्या कारण है जब कि देश मे खाद्य तेलो की भारी कमी है,
- (ग) क्या सरकार को जनता की श्रोर से इस प्रकार के निर्यात को बद करने का अनुरोध करते हुए कोई ज्ञापन प्राप्त हुए है, भ्रौर
- (घ) यदि हा, तो इस मामले मे सरकार ने क्या निर्णय किया है?

†[Export of groundnuts to Soviet Union

1234 SHRI V K **SAKHLECHA** Will the Minister of COMMERCE be pleased to state

(a) whether it is a fact that 20 thousand tonnes of groundnuts were exported to the Soviet Union during the year 1973,

- (c) whether Government have received any memoranda from the public urging stoppage of such exports, and
- (d) if so, what decision Government have taken in the matter?]

मे उपमंत्री वाणिज्य मंत्रालय (श्री ए० सी० जार्ज) (क) ग्रौर (ख) जी नहीं । 1973 में सोवियत सघ को मुगकली के निर्यात भारत-सोवियत व्यापार सलेख मे दिये गये वचन के अनुरूप होने की मभावना है।

(ग) ग्रौर (घ) सरकार ने इस मामले को समझ लिया है। एच० पी० एस० मगफली के निर्यात बाजार को बनाए रखना निम्नोक्त कारणो से उचिन समझा गया है (क) इस रूप मे कूल उत्पादन का मुश्किल से 0 5 प्रतिशत भाग का निर्यात किया जाता है, (ख) ग्रन्य किस्मो की मुगफली की तूलना मे एच० पी० एस० मूगफली मे कम तेल होता है, भ्रौर (ग) यह वस्तू भ्रधिक मुल्य वाला उत्पाद है ग्रीर विदेशी बाजारो मे इससे ऋधिक विदेशी मुद्रा प्राप्त होती है।

† [THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE) (a) and (b) No, Sir Exports of groundnuts to the Soviet Union in 1973 are likely to accord to the commitment in the Indo-Soviet Trade Protocol

(c) and (d) The Government is seized of the matter It has been considered expedient to continue to maintain export market for HPS groundnuts, because (a) hardly 05% of the total production is exported in this form, (b) the oil content in HPS groundnuts is comparatively less than that in other kinds of groundnuts, and (c) this commodity is a

⁽b) if so, the reasons for entering into such a deal and exporting groundnuts when there is acute shortage of edible oils in the country

^{†[]} English translation